## F.No. 01(03)/Roster/CESTAT/2025-part-II

## Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.10.2025

## **ORDER NO. 183 of 2025**

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for **CESTAT**, **New Delhi** from **13.10.2025** to **17.10.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
from 13.10.2025	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member cases.
to		
17.10.2025		

## Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website <a href="https://www.cestat.gov.in">www.cestat.gov.in</a> in the link "Daily orders"/"court proceedings".

By Order

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar